IP Registration No.:

IBBI/IPA-002/IP-N00048/2017-18/10132



## Annexure-5

Name of the corporate debtor: Shree Sai Oto Tubes Mill Limited; Date of commencement of liquidation: 08.01.2025; List of stakeholders as on: 21.04.2025 List of operational creditors (Government Dues)

(Amount in ₹)

Sl. No.	Details of Claimant		Details of claimreceived		Details of claim admitted					contingent	Amount of any mutual	of claim	Amount of claim under verification	Remarks, if any
	Name of the Claimant	Identifi cation No.		Amount claimed	Amount o claim admitted		lien or attachment pending	lien / attachme	% share in total amount of claims admitted	Claim	dues, that may be set off		vermeation	
1.	Office of The Assistant Commissioner of State Tax	-	29-01-2025 15-03-2025	2,86,51,919	2,86,51,919		0	-	1.800%	0	0	0		Revised Claim submitted on 15-3-2025
	Deputy Commissioner of Income Tax, Circle 13(2)(2)			12,09,25,524		Government Dues	-	-	-	-	-	-		The orders dated 23.03.2023, 26.09.2023, 27.09.2023, 08.02.2024, 10.06.2024, have not been provided along with the Claim Form.
3.	The Commissioner of Customs, Custom House, Kandla (Gujarat)		J	plus applicable interest as per Customs Act, 1962	7,46,63,960			-	4.7%				Customs Act, 1962	The claim received during CIRP
	TOTAL			22,42,41,403	10,33,15,879		0		6.500%	0	-	-	12,09,25,524	